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OA 590/2002

Orders dated 20.08.2002.

M.A. 702/02 for
consideration. Copy
served.

(Disposed of matter)

Bench

MS
4/9/02

Copy of order
of 5/9/02 issued
to the counsel
for both side.

By
S.O. 6/9/02

MS
6/9/02

On the Prayer of
the Ld. Counsel for both
sides list this matter on
05.09.2002.

Members

Order dated 5-9-02

By order dated 9.7.02, this
O.A. was disposed of and by filing
M.A. 702/02, the Respondents have prayed
for modification of the said order
dated 9.7.02. To-day, Shri S.R. Pattnaik,
Addl. Standing counsel for the Railways
has placed on records, materials to
show that the order dated 9.7.02
has already been complied with.

In view of the said statement
of Shri Pattnaik, we consider this
M.A. 702/02 to have become infructuous.
Accordingly, M.A. 702/02 stands
dismissed.

Vice-Chairman SV
Member (i)